

**EXPENDITURE ON ADVERTISEMENTS
BY INDIAN RAILWAYS**

*700. SHRI PREM CHAND VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) the budget allotment and the actual expenditure incurred on advertisements in newspapers during the year 1966-67 and 1967-68 and the amount provided for in the budget estimates for the year 1968-69;

(b) the names of newspapers which received advertisements from Indian Railways (all Railways) and the amount paid to each newspaper during the years 1966-67 and 1967-68 for publishing classified and display advertisements, separately; and

(c) the basis of selection of newspapers for releasing Railway advertisements?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) A statement of actual expenditure incurred on newspaper advertising during the years 1966-67 and 1967-68 is laid on the table of the Sabha. [*Placed in Library. See No. LT—1930/68.*] Since railway advertising is decentralised actual expenditure incurred by each railway/administration has been shown separately.

The information regarding the budget provision for these years as well as 1968-69 is being collected and will be placed on the table of the Sabha.

(b) These particulars are being collected and will be placed on the table of the Sabha.

(c) Railway advertisements are released to newspapers which are used by the Directorate of Advertising and Visual Publicity of the Ministry of Information and Broadcasting, taking into account the circulation and standing of the newspapers, the area in which they circulate, their readership, the subject of the advertisement and other relevant factors.

**UNLOADING OF COAL AND WOOD AT
AJMERE GATE AND TUGHLAKABAD
SHEDS (N. RLY.)**

*701. SHRI GADILINGANA GOWD: Will the Minister of RAIL-

WAYS be pleased to state:

(a) whether it is a fact that the Railway wagons carrying coal and wood are not unloaded at the Ajmere Gate and Tughlakabad sheds for several days;

(b) whether it is a fact that the Railway employees in connivance with the big traders evade the demurrage on the coal and wood wagons;

(c) whether any Officer has made surprise checks as to why the wagons are not unloaded on the fixed date; and

(d) if not, whether Government propose to depute any Officer to see that the wagons are cleared and the big traders are not given an undue weightage?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) No Sir, most of the wagons are unloaded within the prescribed free time.

(b) No such cases have come to notice.

(c) and (d). As stated in answer to part (a), most of the wagons are released within the prescribed free time.

Inspections are carried out by both officers and Inspectors.

**CLOSURE OF INDUSTRIAL UNITS IN
U.P.**

*702. SHRI ONKAR LAL BERWA:

SHRI K. M. KUSHIK:
SHRI S. P. RAMA-MOORTHY:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the number of Industrial units which were closed down in U.P. due to recession;

(b) how many of those units have since started functioning;

(c) the break-up of units which are still lying closed;

(d) whether the units which have started functioning are producing to their full capacity or even according to the pre-recession capacity; and

(e) what steps have been taken to see that the closed units start functioning before long ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (e). The required information is being collected from the Government of U.P. and will be laid on the Table of the House.

राज्य व्यापार निगम

*703. श्री शारदा नन्द :

श्री श्रीगोपाल साबू :

श्री टी० पी० शाह :

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने राज्य व्यापार निगम के कार्य संचालन के बारे में कमी जांच कराई है ;

(ख) यदि हां, तो उसका व्यौरा क्या है ;

(ग) राज्य व्यापार निगम ठीक तरह से कार्य करती रहे, इसके लिये पिछले एक वर्ष में सरकार ने क्या कार्यवाही की है ;

(घ) गत छः महीनों में राज्य व्यापार निगम से कितने अधिकारियों का तबादला किया गया है और उन अधिकारियों के नाम क्या हैं ; और

(ङ) उनके तबादले के क्या कारण हैं ?

वाणिज्य मंत्री (श्री विनेश सिंह): (क) से

(ग) . अप्रैल, 1968 में सरकार ने राज्य व्यापार निगम की व्यापारिक तकनीकों तथा पद्धतियों और इसके वर्तमान संगठनात्मक ढांचे की समीक्षा करने के लिए एक समिति गठित की है जिससे उसकी कार्य-दक्षता को और भी सुदृढ़ बनाने और सुधारने के लिए अपेक्षित उपाय किये जा सकें। समिति के प्रतिवेदन की प्रतीक्षा की जा रही है।

(घ) और (ङ) : निम्नलिखित चार अधिकारियों को, उनके कार्यकाल की समाप्ति पर, उनके मूल विभागों में वापिस भेज दिया गया :—

1. श्री पी० के० सेशन, प्रभागीय प्रबन्धक

2. श्री एन० एल० सहदेव, प्रभागीय प्रबन्धक

3. श्री डी० एन० नंदी, उप-क्षेत्रीय प्रबन्धक

4. श्री एस० एस० गुलाटी, सहायक क्षेत्रीय प्रबन्धक

श्री बी० पी० पटेल तथा श्री जी० एस० स्याल ने अपना कार्यकाल पूरा हो जाने पर क्रमशः अध्यक्ष तथा निदेशक के अपने पदों का कार्यभार छोड़ दिया।

CENTRAL ORGANISATION FOR FOREIGN PROCESSES AND KNOW-HOW

*705. SHRI CHENGALARAYA NAIDU :

SHRI D. N. PATODIA :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Government propose to create a Central Organization to look after the purchases of foreign processes and know-how ;

(b) if so, the purpose of the said organization ;

(c) whether the organisation will help the Foreign Investment Board, recently set up by Government, to regulate the foreign collaboration; and

(d) whether the various Ministries are opposed to the organization because this will curtail their powers ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (c). The Government are considering the feasibility of procuring know-how and technology on a centralised basis in respect of certain manufacturing sectors and processes. The object of such centralised